NOTIFICATION

No. A-32011/04/2017-Ad.I-MCA (ii) ................. In terms of Department of Personnel & Training’s Order No.5/4/2019-CS.I(U)(ii) dated 30.04.2019, the President is pleased to appoint Smt. Annakunju Mathew (CSL No.10238), a regular Section Officer (SLY 2010) of Central Secretariat Service (CSS) in the Ministry of Corporate Affairs to the Grade-I (Under Secretary) of CSS in the Pay Matrix Level 11 (₹ 67,700 – 2,08,700) [pre-revised PB-3 (₹15600-39100) with a Grade Pay of ₹ 6600/-] purely on ‘ad-hoc’ basis w.e.f. the forenoon of 01st May, 2019 for a period up to 30.06.2019 or till the posts are filled up on regular basis or until further orders whichever is earlier.

2. The ‘ad-hoc’ promotion is subject to the following conditions:

   i. The ad-hoc promotion shall not confer any right to continue in the grade indefinitely or for inclusion in the Select list for regular appointment or to claim seniority in the Grade –I (Under Secretary) of the CSS.

   ii. Ad-hoc appointments may be terminated at any point of time without giving any reason thereof.

   iii. The service rendered on ad-hoc basis in the Grade –I (Under Secretary) would not count for the purpose of seniority in that grade or for promotion to the next higher grade.

   iv. The ad-hoc promotion will remain subject to the outcome of the SLP (C) No. 30621/2011 (Jarnail Singh & Ors Vs. Lachhmi Narain Gupta & Ors), the SLP (C) No. 31288/2017, the SLP (C) Nos.5724-5725/2019 and any other court case in a connected matter.

   v. The officer, if not attended the mandatory Level ‘D’ Training, would require to attend and successfully complete the training, as and when nominated by the DoPT.

(Riazul Haque)

Under Secretary to the Govt. of India

To

The Manager,
Government of India Press,
Minto Road, New Delhi -110 002 (along with Hindi Version).